

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES

LOK SABHA  
UNSTARRED QUESTION NO. 2033  
TO BE ANSWERED ON 10.12.2015

**Status of Waste/Barren Land**

†2033. SHRI CHANDRAKANT KHAIRE:  
DR. VIRENDRA KUMAR:  
SHRI ASHOK MAHADEORAO NETE:  
SHRI ABHISHEK BANERJEE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of fallow and barren/ waste land in terms of percentage and total area in the country, State/UT-wise;
- (b) the details of the projects implemented and areas of waste land brought under cultivation along with the methods used to turn the waste land into arable land and to prevent the land from becoming barren and the extent of success achieved therefrom;
- (c) whether the Government proposes to constitute a high powered committee to invite suggestions regarding development of barren land in the country, if so, the details thereof;
- (d) the details of funds sanctioned/ released and expenditure incurred under the programme for reclamation of wasteland particularly in the tribal areas of the country, State/UT-wise; and
- (e) the agencies through which these programmes have been /are being implemented and the steps taken/being taken by the Government to make the said programme successful?

**ANSWER**

MINISTER FOR RURAL DEVELOPMENT  
(SHRI BIRENDER SINGH)

- (a): As per the information received from the Ministry of Agriculture and Farmers Welfare, the State /UT-wise details of fallow and barren /waste land are given at **Annexure I**.
- (b) There is no scheme/ programme exclusively to convert waste land into arable land. However, the Department of Land Resources, Ministry of Rural Development had been implementing an area development programme namely the Integrated Watershed Management Programme (IWMP) with effect from 2009-10 for development of rainfed/degraded areas including wastelands in the country. The major activities taken up under IWMP *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development etc. The IWMP has been amalgamated as the Watershed Development Component of the Pradhan Mantri Krishi Sinchai Yojana (PMKSY) from 2015-16. The State-wise details of the projects sanctioned and area covered under PMKSY (erstwhile IWMP) are at **Annexure-II**. As per the Common Guidelines for Watershed Development Projects-2008 (Revised Edition-2011), the period for completing PMKSY (Watershed Development) projects is between 4-7 years. These projects are in different stages of implementation.

(c) There is no proposal in the Department to constitute a high powered committee to invite suggestions regarding development of barren land in the country.

(d) The State/UT-wise details of funds released and expenditure incurred under the Watershed Development Component of PMKSY(erstwhile IWMP) for reclamation of wasteland including tribal areas of the country are given at **Annexure-III**.

(e) For implementation of the programme, agencies/ institutional structures at the State, District and project levels have been constituted. The Department has, *inter alia*, taken a number of steps for effective implementation of the programme such as insistence of public participation through the formation of the village Watershed Committee which implements the programme; dedicated implementing structures; third party concurrent monitoring and evaluating agencies; Bhuwan IWMP portal; Drishti mobile app; field visits and regular review meetings etc.

\*\*\*\*\*

## Annexure referred to in reply of part (a) of Lok Sabha Unstarred Question. No. 2033 due for reply on 10.12.2015

State/UT-wise details of Barren & Un-culturable land, Culturable Wasteland & Fallow Land with % to Geographical area in the State  
(Thousand hectares)

S.No	STATES/Uts	Geographic al Area	Barren & Un- Culturable Land		Culturable Waste land		Fallow Land other than Current fallow		Current Fallow Land	
			area	%	area	%	area	%	area	%
1	ANDHRA PRADESH	27507	1959	7.12	587	2.14	1610	5.85	2337	8.50
2	ARUNACHAL PRADESH	8374	38	0.46	64	0.77	69	0.82	38	0.46
3	ASSAM	7844	1408	17.95	78	0.99	52	0.66	81	1.03
4	BIHAR	9416	432	4.58	45	0.48	122	1.29	767	8.14
5	CHHATTISGARH	13519	290	2.14	358	2.65	265	1.96	257	1.90
6	GOA	370		0.00	53	14.20		0.00	12	3.30
7	GUJARAT	19602	2552	13.02	1960	10.00	16	0.08	379	1.93
8	HARYANA	4421	101	2.29	26	0.59	18	0.40	103	2.34
9	HIMACHAL PRADESH	5567	779	13.98	124	2.23	21	0.38	57	1.03
10	JAMMU & KASHMIR	22224	306	1.38	134	0.60	13	0.06	113	0.51
11	JHARKHAND	7972	572	7.17	349	4.38	1038	13.02	1440	18.06
12	KARNATAKA	19179	787	4.10	413	2.15	535	2.79	1822	9.50
13	KERALA	3886	16	0.42	97	2.49	56	1.44	77	1.97
14	MADHYA PRADESH	30825	1387	4.50	1025	3.32	493	1.60	375	1.22
15	MAHARASHTRA	30771	1722	5.60	916	2.98	1200	3.90	1418	4.61
16	MANIPUR	2233	1	0.04	1	0.03	0	0.00	0	0.01
17	MEGHALAYA	2243	132	5.87	391	17.42	155	6.92	60	2.68
18	MIZORAM	2108	8	0.39	7	0.32	194	9.20	50	2.39
19	NAGALAND	1658	2	0.15	70	4.24	99	5.99	50	3.02
20	ODISHA	15571	1104	7.09	551	3.54	659	4.23	949	6.09
21	PUNJAB	5036	51	1.01	62	1.24	6	0.12	58	1.15
22	RAJASTHAN	34224	2411	7.04	4152	12.13	2024	5.91	1869	5.46
23	SIKKIM	710		0.00	3	0.47	4	0.63	5	0.70
24	TAMIL NADU	13006	489	3.76	328	2.52	1696	13.04	1308	10.06
25	TRIPURA	1049		0.00	4	0.35	2	0.17	2	0.20
26	UTTARAKHAND	5348	228	4.26	315	5.88	86	1.60	51	0.95
27	UTTAR PRADESH	24093	479	1.99	423	1.76	537	2.23	1201	4.99
28	WEST BENGAL	8875	13	0.14	24	0.27	15	0.17	379	4.28
29	A&N ISLAND	825	2	0.20	3	0.37	3	0.40	3	0.32
30	CHANDIGARH	11		0.00		0.00	0	0.47	0	0.26
31	D & N HAVELI	49	0	0.17	0	0.96	2	3.14	2	3.32
32	DAMAN & DIU	11		0.00	0	0.52	0	0.07	0	1.05
33	DELHI	148	16	11.14	10	6.68	8	5.50	12	8.04
34	LAKSHADWEEP	3		0.00		0.00		0.00		0.00
35	PUDUCHERRY	48	0	0.15	5	9.46	2	5.12	5	11.09
	<b>ALL INDIA</b>	<b>328726</b>	<b>17284</b>	<b>5.26</b>	<b>12578</b>	<b>3.83</b>	<b>11001</b>	<b>3.35</b>	<b>15282</b>	<b>4.65</b>

Note: '0' relates to the area below 500 Hectares

Source: Directorate of Economics And Statistics, Ministry of Agriculture and Farmers Welfare.

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.2033 due for reply on  
10.12.2015**

State wise details of projects sanctioned and area (in million ha) under PMKSY (Watershed Development)

S. No.	Name of State	Total No of Projects Sanctioned since 2009	Area in million hectare
1	Andhra Pradesh	432	1.81
2	Bihar	123	0.612
3	Chhattisgarh	263	1.195
4	Gujarat	610	3.103
5	Haryana	88	0.362
6	Himachal Pradesh	163	0.84
7	Jammu & Kashmir	159	0.652
8	Jharkhand	171	0.911
9	Karnataka	571	2.569
10	Kerala	83	0.423
11	Madhya Pradesh	517	2.937
12	Maharashtra	1186	5.128
13	Odisha	310	1.70
14	Punjab	67	0.314
15	Rajasthan	1025	5.764
16	Tamil Nadu	270	1.368
17	Telangana	330	1.399
18	Uttar Pradesh	612	3.046
19	Uttarakhand	65	0.346
20	West Bengal	163	0.693
21	<b>North-Eastern States</b>		
	Arunachal Pradesh	156	0.467
22	Assam	372	1.577
23	Manipur	102	0.491
24	Meghalaya	96	0.236
25	Mizoram	89	0.373
26	Nagaland	111	0.476
27	Sikkim	15	0.066
28	Tripura	65	0.213
	<b>Grand Total</b>	<b>8214</b>	<b>39.07</b>

## Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No.2033 due for reply on 10.12.2015

State/UT-wise details of projects sanctioned, funds released / utilization during last three years and the current year under PMKSY(Watershed Development)  
(Rs in Crore)

S. No.	Name of State	Funds released (Central Share)				* Funds utilised (including State Share & interest)			
		2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16**
1	Andhra Pradesh@	125.137	183.25	163.28	86.73	232.43	340.27	203.96	81.57
2	Bihar	12.18	15.42	21.47	5.00	4.41	19.92	15.39	14.43
3	Chhattisgarh	0	26.00	10.00	20.00	38.04	48.68	49.08	14.58
4	Gujarat	329.24	60.00	72.34	100.00	154.24	368.63	268.19	60.62
5	Haryana	5.23	14.20	26.97		8.87	14.18	8.82	13.14
6	Himachal Pradesh	8.02	46.07	0	20.00	39.55	63.23	59.38	18.04
7	Jammu & Kashmir	38.27	0	51.43		1.86	26.12	26.09	16.68
8	Jharkhand	48.17	29.40	0	20.00	20.76	40.60	33.31	31.38
9	Karnataka	334.55	586.11	125.43	125.00	450.51	509.28	299.59	57.20
10	Kerala	4.81	0	15.16	20.00	3.61	15.77	44.04	18.53
11	Madhya Pradesh	128.30	135.57	303.98	150.00	160.16	291.36	286.81	134.21
12	Maharashtra	501.60	180.35	197.91	250.00	362.60	627.41	542.28	177.09
13	Odisha	89.70	136.91	248.79	67.50	88.12	164.29	301.51	95.80
14	Punjab	14.89	15.44	0	7.953	4.43	10.29	18.50	5.47
15	Rajasthan	424.53	0	403.07	200.00	217.85	509.57	949.03	123.73
16	Tamil Nadu	227.77	168.56	124.02	75.00	146.14	231.06	204.99	35.88
17	Telangana	-	-	124.58	70.00	-	-	105.21	57.71
18	Uttar Pradesh	128.43	88.09	75.39	75.00	103.56	256.30	86.11	89.96
19	Uttarakhand	4.22	0	49.77	25.677	5.85	9.89	37.79	9.35
20	West Bengal	40.31	0	25.85	10.00	0.93	23.87	33.21	19.29
21	<b>North-Eastern States</b>								
	Arunachal Pradesh	15.97	110.83	0	18.00	36.91	118.25	44.00	6.69
22	Assam	42.97	116.60	6.99		37.87	124.48	97.35	32.53
23	Manipur	33.75	30.28	11.10	9.00	17.08	23.61	48.30	7.93
24	Meghalaya	37.43	28.06	37.16	18.00	11.64	60.09	35.47	8.05
25	Mizoram	16.44	69.18	75.81		18.98	72.35	27.60	44.40
26	Nagaland	76.42	74.67	95.09	27.00	82.10	87.74	96.76	0.97
27	Sikkim	8.17	0	0	6.30	1.75	4.22	4.61	0.71
28	Tripura	24.01	47.81	19.04	13.50	28.26	52.42	38.75	12.10
	<b>Grand Total</b>	<b>2720.517</b>	<b>2162.80</b>	<b>2284.63</b>	<b>1419.66</b>	<b>2278.51</b>	<b>4113.88</b>	<b>3966.13</b>	<b>1188.04</b>

@ Prior to creation of State of Telangana, the Central assistance was released to erstwhile State of Andhra Pradesh. However, as per the information furnished by the Government of Andhra Pradesh and Government of Telangana, state wise release of funds is indicated in respect of these two states for 2014-15.

\* Funds utilised for the particular year also includes the backlog of previous year projects.

\*\* Funds Utilisation as on 31.10.2015.